## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/65/2016

NAME OF THE PETITIONER(S)

: J. Sivakumar & Another

NAME OF THE RESPONDENT(S) : M/s Navrang Shipping Private Limited & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. MG.K.ik. M.VPRALIPHARON

2. J. SIVAKUMOTE.

3. MELVIMLENTHANI

MIR. VINELANANTHANI

for petition

1.5- Chund

## **ORDER**

Counsels for both the parties are present. Matter is posted for arguments in relation to the Application for impleadment and amendment of the petition. Put up on 21.12.2017 at 10.30 A.M.

ghk

-sel-MEMBER (JUDICIAL)